

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 79

Dated Guwahati, the 21st October, 2022

DUTY ALLOTMENT ORDER

In partial modification of this Registry's Notification No. 77 dated 14th October, 2022, the following Officers and staff are allotted duties/responsibilities in the National Seminar organised by the Hon'ble Gauhati High Court in collaboration with the Government of Assam, scheduled to be held on 29th October, 2022 at Kaziranga, Assam, as specified below:

S.N.	LOCATION	JUDICIAL OFFICERS AND REGISTRARS	COURT MANAGERS	PROTOCOL OFFICERS	STAFF & OTHERS
1	Guwahati Central Control Room	i) Shri Shishir Kumar Das, Registrar (Estt.). Ph. No.: 99540 45263 ii) Shri S.S.B. Singha, Chief Liaison Officer Ph. No.: 98640 97649 iii) Shri Hemanta Kumar Neog. Ph. No.: 70020 11659			<u>IT Team</u> Shri Bikash Sharma Shri Gautam Kalita Shri Subhash Das Shri Debashish Sarma Smti Madhusmita Roy Shri Prasenjit Baruah
2.	Lokpriya Gopinath Bordoloi International Airport	i) Shri Utpal Rajkhowa, Registrar (Admn.) ii) Smti Mridu Chanda Bordoloi, Judge, Designated Court, Assam, Guwahati iii) Shri Chaturjya Prasad Talukdar, Secretary, DLSA, Kamrup (M) iv) Shri Diganta Goswami, Railway Magistrate	Smti Priyanka Sarmah Baruah Smti Pushpanjali Das	i) Shri Jayanta Barman, Protocol Officer ii) Shri Rupak Kumar Kalita Asst. Protocol Officer iii) Shri Damien Lushai, SJA iv) Shri Rubul Sharma, SJA, Vehicle Incharge v) Shri Himpal Kalita	<u>Help Desk</u> i) Smti Tanaz Yesmin Saikia, SJA ii) Shri Himangshu Dutta, SJA iii) Shri Partha Pratim Goswami, Chief Translator <u>Grade IV staff</u> i) Shri Mantosh Jha, Usher ii) Shri Surendra Prasad, Usher iii) Shri Montu Rabha, Lawn Attendant iv) Shri Milon Malakar, Farash v) Shri Pranjal Bezbarua, Lift Operator vi) Shri Pankaj Kr. Bhakat, Farash vii) Pankaj Bora, Court Attendant
3.	Kamakhya Devalaya	i) Shri Madhu Nath Sarma, Jt. Registrar (Admn.-II)		i) Shri Partha Saikia, Court	i) Smti Aporna Das, AO (J)


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		<p>ii) Bikash Bora, Asstt. Registrar</p> <p>iii) Shri Bhaben Das, AO (J)</p> <p>iv) Shri Gautam Das, AO (J)</p>		<p>Master</p> <p>ii) Shri Debabrata Talukdar, JA</p> <p>iii) Shri Rohit Rajak, JA</p>	<p>ii) Shri Nayan Jyoti Nath, SJA</p> <p>iii) Smt. Rosmita Ardao, JA</p> <p>iv) Shri Moon Kumar Borah, JA</p> <p><u>Grade IV staff</u></p> <p>i) Shri Sujit Das, Court Attendant</p> <p>ii) Shri Munin Baishya, Court Keeper</p> <p>iii) Shri Manoj Sarma, Court Attendant</p> <p>iv) Shri Jitu Patowary, Court Attendant</p> <p>v) Shri Shankar Rai, Court Attendant</p>
3A	Koinadhara State Guest House	<p>i) Smti Tripti Ari, Addl. District & Sessions Judge, Kamrup (M)</p> <p>ii) Shri Bidyut Medhi, Deputy LR</p> <p>iii) Shri Chinmoy Baruah, Counsellor, Family Court</p>			<p>i) Smt Mayashree Mahanta, Junior Grade Translator</p> <p>ii) Sri Chandra Ket Rai, Record Assistant</p> <p>iii) Sri Nur Hussain, Court Attendant</p>
4.	Radisson Blu	<p>i) Shri R.A. Tapadar, Registrar (Judicial)</p> <p>ii) Shri Ratnadip Bhattacharjee, Faculty, Judicial Academy, Assam</p> <p>iii) Smti Shivani Handique, Research Officer, Judicial Academy, Assam</p> <p>iv) Shri Kangkan Bharadwaj, Dy. Registrar (Vigilance)</p> <p>v) Smti Panchai Sharma, Dy. Registrar</p>			<p>i) Smti Gautami Chakraborty, SJA</p> <p>ii) Smti Madhurima Dey, JA</p> <p>iii) Smti Mridusmita Kalita, JA</p> <p>iv) Smti Archana Devi, Jr. Grade Translator</p> <p><u>Grade IV staff</u></p> <p>i) Smti Minu Bayan, Court Attendant</p> <p>ii) Shri N. Hansing, Court Attendant</p>
5.	Freshco Nagaon	Shri Mrinal Newpane, DLSA, Nagaon	Shri Hrishikesh Goswami		Shri Apurba Sharma & 2 nos. of staff nominated by the District & Sessions Judge, Nagaon
6.	Missa Army Camp	Shri Gautam Daimari, SDJM, Kaliabor	Shri Nandan Baruah		<p>i) 2 nos. of staff nominated by the District & Sessions Judge, Nagaon</p> <p>ii) 2 nos. of Grade IV staff nominated by the District & Sessions Judge, Nagaon</p>

7.	Jorhat Airport	<p>i) Shri Anurag Jintoo Borah, Addl. District & Sessions Judge</p> <p>ii) Shri Vijay Kumar Singh, CJM</p> <p>iii) Shri Devojayoti Bhuyan, Secretary, DLSA</p> <p>iv) Smti Dubori Dutta, Addl. CJM</p>	<p>i) Shri Pranjal Lahkar</p> <p>ii) Shri Pulastyya Phukan</p> <p>iii) Shri Pulakesh Saikia</p>	<p>i) Shri Nabajit Buragohain and his team, Dibrugarh</p> <p>ii) Shri Bidyut Borboruah and his team, Sivasagar</p> <p>iii) Shri Prabin Kr. Sinha and his team, Cachar</p>	<p>06 nos. of Grade IV staff to be nominated by the District & Sessions Judge, Jorhat</p>
8.	Conference Venue	<p>i) Shri Raktim Duarah, District & Sessions Judge, Nagaon</p> <p>ii) Shri M.K. Kalita, District & Session Judge, Jorhat</p> <p>iii) Smti Aparna Ajitsaria, District & Sessions Judge, Dibrugarh</p> <p>iv) Shri Dibya Jyoti Mahanta, District & Sessions Judge, Golaghat</p> <p>v) Shri Utpal Rajkhowa, Registrar (Admn.)</p> <p>vi) Shri Romen Baruah, Registrar (Vigilance)</p> <p>vii) Smti Kanchan Newar, Secretary, GHCLSC</p> <p>viii) Shri Nasim Akhtar, Addl. District & Sessions Judge, Golaghat.</p> <p>ix) Shri R.A. Tapadar Registrar (Judicial)</p> <p>x) Shri Obang Mize Joint Registrar (PM &P)</p> <p>xi) Smti Jyotismita Sharma DLSA, Golaghat</p> <p>xii) Smti Pooja Sinha Joint Registrar (Recruitment)</p> <p>xiii) Shri Saptarshi Garg Joint Registrar (Vigilance)</p> <p>xiv) Shri Abhijit Saikia SDJM, Bokakhat</p>	<p>i) Shri Bhaskar Jyoti Sharma</p> <p>ii) Shri Kushal Lahkar</p> <p>iii) Shri Deepankar Paul</p> <p>iv) Shri Ronjyoti Choudhury [Mandu]</p> <p>v) Shri Raj Kamal Pegu</p> <p>vi) Shri Iftakar Hussain Ahmed [Dhansiri Resort]</p>	<p>i) Shri P. B. Dutta, OSD</p> <p>ii) Shri Neil J. Sangma, AO(J)</p> <p>ii) Shri Benjamin Nampui, Protocol Officer</p> <p>iii) Shri Dipjyoti Deka, JA</p> <p>iv) Shri Nabarup Kar, SJA</p> <p>v) Shri Probhat Deori, Comp. Asstt</p> <p>vi) Shri Apurba Kalita & his team, Golaghat</p> <p>vii) Shri Pranab Bhuyan & his team, Sonitpur</p> <p>viii) Shri Prabin Kr. Sinha & his team, Cachar</p> <p>[The entire protocol team from Kaziranga shall proceed to Jorhat on the day of departure of dignitaries, leaving 2/3 officials at Kaziranga]</p>	<p>i) Shri J. Islam, Court Officer</p> <p>ii) Shri Anjum Borah, Court Master</p> <p>iii) Smti Gitanjali Mayour, Court Master</p> <p>iv) Smti. Mousumi Choudhury, Court Master</p> <p>v) Shri Nayan Dev Choudhury, Court Master</p> <p>vi) Shri Mriganka Choudhury, Court Master</p> <p>vii) Sri Rupam Kumar Sarma, Court Master</p> <p>viii) Shri Bikram Sarma, Court Master</p> <p>ix) Shri Madhurja Protim Bordoloi, Court Master</p> <p>x) Shri Samujjal Saikia, Court Master</p> <p>xi) Shri Ujjal Dutta, Court Master</p> <p>xii) Shri Krishanu Bordoloi, SJA</p> <p>xiii) Sri Shailendra Singh, JA</p> <p>xiv) Shri Anjan Gogoi, SJA</p> <p>xv) Shri Nabadip Rai, JA</p> <p>xvi) Shri Ratul Chetry, JA</p> <p>xvii) Shri Rahul Dutta, JA</p> <p>xviii) Shri Rishik Baruah, JA</p> <p>Private Secretary-</p> <p>i) Shri Mukut Sharma</p> <p>ii) Shri Rajib Kumar</p>

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					<p><u>IT Team -</u> i)Shri Pranab Duara, SO ii)Shri Pranab Phukan, SA iii)Shri Utpal Das, Court Att</p> <p><u>Grade IV Staff -</u> i)Shri Dhanjit Narzary, Court Att ii)Shri Dharmeswar Choudhury, Court Att. iii)Shri Bikash Pator, Court Att. iv)Shri Sumal Basumatary, Court Att. v)Shri Dipen Ch. Das, RA vi)Smti. Sunita Das, Court Att. vii) Smt. Asrita Ekka, Court Att. viii)Smti Sapna Das,Court Att ix)Shri Deep Sonowal, Court Keeper x)Shri Diganta Bongjung, Photocopier Operator xi)Smti Kamini Rabi Das,Court Att xii)Smti Ramiya Kumari, Court Att xiii)Shri Ashadul Haque, RA xiv)Shri Shankadhar Ray,Court Att xv)Shri Hitesh Kalita, Court Att xvi)Shri Kamal Jyoti Das, Court Att xvii)Shri Homeswar Kalita, Court Att xviii)Smt. Saraswati Devi, Court Att</p>
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ATTACHED WITH HON'BLE JUDGES OF SUPREME COURT OF INDIA

SL.NO	NAME OF OFFICER	DESIGNATION
1.	Smti Kanchan Newar	Secretary, GHCLSC
2.	Shri Nasim Akhtar	Addl D & SJ, Golaghat
3.	Sri R. A. Tapadar	Registrar (Judl)
4.	Smti Ipsita Borthakur	Addl. Sessions cum Special Judge POCSO, Nagaon
5.	Shri Nisanta Goswami	Addl. D& SJ, Sonitpur
6.	Shri Nilkamal Das	Addl D & SJ N.3, Nagaon
7.	Shri Naguib Ahmed	CJM , Golaghat
8.	Smti Jyotismita Sharma	Secretary, DLSA, Golaghat
9.	Shri Saptarshi Garg	Joint Registrar (Vigilance)
10.	Smti Ayushree Shravan	Under Secretary, ASLSA

KAZIRANGA HELP DESK TEAM

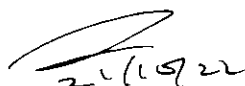
SL. NO.	MEMBERS
1.	Sri James Lal Sandam Neingaite, SJA
2.	Shri Mriganka Choudhury, Court Master
3.	Shri Nayan Dev Choudhury, Court Master

FELICITATION TEAM

SL. NO.	MEMBERS
1.	Smti Ditimoni Gogoi, Special Officer (Translation Wing)
2.	Smti Mitali Kotoki, Chief Translator
3.	Smt. Moushumi Chowdhury, Court Master
4.	Smt Geetanjali Mayour, Court Master
5.	Smt. Nilakhi Chakravarty, Private Secretary
6.	Smt. Shivani Gautam, Private Secretary

VEHICLE/PROTOCOL TEAM

SL. NO.	MEMBERS
1.	Shri Benjamin Nampui
2.	Shri Pronob Bhuyan, Sonitpur
3.	Shri Prabin Sinha, Silchar
4.	Shri Dipjyoti Deka
5.	Shri Nabadip Rai
6.	Shri Rishik Baruah



7.	Sourav Dutta
8.	Jayanta Das

NB: Overall in-charge Shri P. B. Dutta, OSD (Protocol)

STAGE TEAM

SL. NO.	MEMBERS
1.	Shri Kabir Rahman Bora, CM
2.	Shri Madhurja Protim Bordoloi, CM
3.	Shri Samujjal Saikia, CM
4.	Shri Bikram Sarma, CM

FOOD COUNTER TEAM

SL. NO.	MEMBERS
1.	Shri Chinmoy Baruah, Secretary, DSLA
2.	Shri Abhijit Saikia, SDJM, Bokakhat
3.	Shri Ujjal Dutta, Court Master
4.	Shri Rajkamal Pegu, Court Manager, Lakhimpur
5.	Shri Deepankar Paul, Court Manager, Sivasagar

GIFT HAMPER TEAM

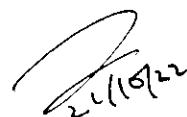
SL. NO.	MEMBERS
1.	Shri Iftekar Hussain Ahmed, Court Manager, GHC
2.	Shri Jahirul Islam, Court Officer

GARMENT STALL TEAM

SL. NO.	MEMBERS
1.	Shri Bhaskar Sharma, Court Manager, Dima Hasao
2.	Shri Neil J. Sangma
3.	Smti Geetanjali Mayour
4.	Staff from Golaghat/Bokakhat Court

JAMADARS

SL. NO.	NAME
1.	Shri Dhan Chandra Das
2.	Shri Ashikur Rahman Saikia
3.	Shri Bhanu Bhakta Bohora


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4.	Shri Gilbert Singh
5.	Shri Bubul Baruah
6.	Shri Dibakar Deka
7.	Shri Biren Chandra Das
8.	Shri Ranjit Kuri
9.	Shri Kyobin Chowhai
10.	Shri Murari Kumar
11.	Shri Dina Bandhu Ray
12.	Shri Demlal Poudal
13.	Shri Biren Mahanta
14.	Sri Soneswar Baruah

N.B.:

1. The duty list is not exhaustive. The authority may allot duties to additional officers and staff as and when required.
2. The authority may allot additional duty to the officers and staff apart from the duties indicated above.
3. The above list is not based on hierarchy.

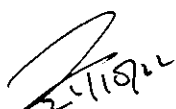

REGISTRAR GENERAL

Memo No. HC.III-24/2022/4904-4934/G dated Guwahati the 21st October, 2022

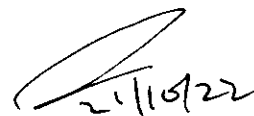
Copy to:

1. The L.R. –cum- Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6. *He is requested to circulate this order amongst all the officers and staff, under his/ her jurisdiction, who have been allotted duties.*
2. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The District & Sessions Judge, Kamrup (M)/ Kamrup/ Nagaon/ Jorhat/ Dibrugarh/ Golaghat/ Sonitpur/ Cachar/ Sivasagar/ Lakhimpur/ Dima Hasao. *He/ she is requested to circulate this order amongst all the officers and staff, under his/ her jurisdiction, who have been allotted duties.*
7. The Member Secretary, Assam State Legal Services Authority, Guwahati. *He/ she is requested to circulate this order amongst all the officers and staff, under his/ her jurisdiction, who have been allotted duties.*
8. The Secretary, District Legal Services Authority, Kamrup (M)/ Kamrup/ Nagaon/ Jorhat/ Dibrugarh/ Golaghat/ Sonitpur/ Cachar/ Sivasagar/ Lakhimpur/ Dima Hasao. *He/ she is requested to circulate this order amongst all the officers and staff, under his/ her jurisdiction, who have been allotted duties.*
9. The Principal Judge, Family Court, Kamrup (M) – I, II & III, Assam. *He/ she is requested to circulate this order amongst all the officers and staff, under his/ her jurisdiction, who have been allotted duties.*

10. The Special Judge-cum-Judge, Designated Court, Assam. *He/ she is requested to circulate this order amongst all the officers and staff, under his/ her jurisdiction, who have been allotted duties.*
11. The Special Railway Magistrate, Special Railway Magistrate's Court Complex, 1st floor, Guwahati Railway Station, Guwahati. Pin-781001
12. Smt. Shivani Handique, Research Officer, Judicial Academy, Assam.
13. Shri Ratnadip Bhattacharjee, Faculty, Judicial Academy, Assam.
14. The Chief Liaison Officer to the Hon'ble Chief Justice's Secretariat, Gauhati High Court, Guwahati.
15. The Joint Registrar (Vig./Judl./PM&P/Recruitment/Finance/Admn.-I/Admn.-II), Gauhati High Court, Guwahati.
16. The OSD (Protocol), Gauhati High Court, Guwahati. *He is requested to circulate this order amongst all the officers and staff, under his jurisdiction, who have been allotted duties.*
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
19. The Assistant Registrar (Establishment). *She is requested to circulate and detail this order amongst all the officers and staff (including Court Masters), who have been allotted duties.*
20. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
21. The Special Officer (Translation Wing), Gauhati High Court, Guwahati. *She is requested to circulate and detail this order amongst all the officers and staff in her section who have been allotted duties.*
22. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this order in the website of Gauhati High Court.*
24. The Court Manager, Gauhati High Court, Guwahati.
25. The Programmer, Gauhati High Court, Guwahati. *He is requested to circulate and detail this order amongst all the officers and staff in the IT Team.*
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
28. The Administrative Officer (Judicial), Establishment/ Accounts/ Correspondence/ RTI/ Statement/ Translation Wing/ Appointment/ Rule/ Committee/ Criminal Appeal/ Criminal Revision/ Copying/ Computer/ Recruitment Cell/ Protocol/ Civil Revision/ Judges' Library/ Bench/ Civil Appeal (FA)/ Civil Appeal (SA)/ Civil Appeal [Contempt (ROS)]/ Civil Rule (Disposal)/ Civil Rule (Pending)/ Writ Appeal/ Paper Book/ Despatch/ Record Room/ Filing/ PM&P Section, Gauhati High Court, Guwahati. *He/ she is requested to circulate this order amongst all the staff, in his/ her section, who have been allotted duties.*
29. The Court Officer No. 1/ 2, Gauhati High Court, Guwahati. *He is requested to circulate and detail this order amongst all the Grade-IV staff who has been allotted duties.*



30. Notice Board, Gauhati High Court, Guwahati.



REGISTRAR GENERAL